National Company Law Tribunal

Allahabad Bench

CPNO. 13/59/2015

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE COMPANY: J.R ONGanics Put L+d

SECTION OF THE COMPANIES ACT/1 & B CODE: 59 of the Companies Act of 2013

SI. NO. Name Designation Representation Signature

1. ANIL KUMAR PCS Petitions Juifo:

2. ABHISHEK ANAND ADVOCATE R 1 to 3 Abdum

3. ADRAM TAMBON SCOTTON 4,5

CP NO.13/59/2015

Sh. Anil Kumar, PCS for the petitioner. Sh. Abhishek Anand, Advocate for the respondent no.1 to 3. Sh. Adesh Tandon, PCS for the respondent no.4 & 5.

At the request of learned counsel for the parties, the matter is adjourned to 19th January, 2018 for argument.

Dated:15.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvedi, Member (Judicial)